- (ii) 3% of room revenue, as franchise fee, generated by the four hotels covered under the agreement.
- (iii) US \$ 6 as booking fee for every materialised reservation on reciprocal basis.

Circular Raii between Vijayawada **Tenali-Guntur**

6375. PROF. UMMA REDDY VE-NKATESWARALU: Will the Minister of RAIL-WAYS be pleased to state:

- (a) whether the Union Government have approved the project of operating circular railway between Vijayawada-Tenali and Guntur:
- (b) if so, whether the project has been implemented and the trains operated; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No. Sir.

- (b) Does not arise.
- (c) Vijayawada-Tenali, Tenali-Guntur-Vijayawada sections are adequately served by passenger trains.

Theft of Railway Property

6376. DR. S.P. YADAV: Will the Minister of RAILWAYS be pleased to state:

- (a) whether any incident of theft of railway property has some to the notice of the Government in Moradabad division:
 - (b) if so, the details thereof; and
 - (c) the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) The total number of cases of thefts of Railway Property reported on Moradabad Division during the year 1991 and 1991 (upto June) are as under:---

Stolen	Recovered	arrested
		arrested
3	4	5
783242	276629	423
783343	545856	223
	783242	783242 276629

(c) As soon as any theft of Railway property comes to notice, immediate action is taken to workout the case, recover the

stolen property and to arrest the accused persons.